

IN THE HIGH COURT OF
ORISSA, CUTTACK

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Report on :25-01-2025

Date : 25.01.2025									
SL. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	6452/2025	25.01.2025	BLAPL-7885/2024	D PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-22		(Seat No-)
2	6454/2025	25.01.2025	BLAPL-12968/2024	BISWARANJAN DALAI	C.O.	COURT NO. 21	Order Dtd. 2025-01-24		(Seat No-)
3	6455/2025	25.01.2025	BLAPL-11748/2024	BISWARANJAN DALAI	C.O.	COURT NO. 21	Order Dtd. 2025-01-24		(Seat No-)
4	6456/2025	25.01.2025	BLAPL-4647/2024	S BARIK	C.O.	COURT NO. 12	Order Dtd. 2025-01-24		(Seat No-)
5	6457/2025	25.01.2025	BLAPL-327/2025	G JAYASINGH	C.O.	COURT NO. 21	Order Dtd. 2025-01-24		(Seat No-)
6	6458/2025	25.01.2025	BLAPL-228/2025	D PARIDA	C.O.	COURT NO. 21	Order Dtd. 2025-01-24		(Seat No-)
7	6461/2025	25.01.2025	BLAPL-12450/2024	BS SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-01-24		(Seat No-)
8	6462/2025	25.01.2025	MACA-77/2016	S S PASAYAT	C.O.	COURT NO. 25	Order Dtd. 2024-12-05	MISC. APPEAL SEC.	(Seat No-4)
9	6463/2025	25.01.2025	FAO-12/2018	N BEHERA	C.O.	COURT NO. 25	Order Dtd. 2024-12-20	MISC. APPEAL SEC.	(Seat No-2)
10	6464/2025	25.01.2025	CONTC-4688/2024	S DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-01-24		(Seat No-2)
11	6465/2025	25.01.2025	CONTC-	A MOHANTY	C.O.	COURT NO.	Order		(Seat

			6874/2024			25	Dtd. 2025-01-24		No-2)
12	6466/2025	25.01.2025	CONTC- 6873/2024	A MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-01-24		(Seat No-2)
13	6467/2025	25.01.2025	CONTC- 6872/2024	A MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-01-24		(Seat No-2)
14	6468/2025	25.01.2025	CONTC- 6863/2024	A MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-01-24		(Seat No-2)
15	6469/2025	25.01.2025	CONTC- 7756/2024	C R KAR	C.O.	COURT NO. 25	Order Dtd. 2025-01-24		(Seat No-2)
16	6470/2025	25.01.2025	CONTC- 7398/2024	B K DALAI	C.O.	COURT NO. 25	Order Dtd. 2025-01-24		(Seat No-2)
17	6471/2025	25.01.2025	WP (C) - 28263/2024	R K BARIK	C.O.	COURT NO. 12	Order Dtd. 2025-01-22		(Seat No-2)
18	6472/2025	25.01.2025	CRLA- 1105/2024	A. SUNDARAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-16		(Seat No-2)
19	6473/2025	25.01.2025	CONTC- 7424/2024	B K DALAI	C.O.	COURT NO. 25	Order Dtd. 2025-01-24		(Seat No-2)
20	6474/2025	25.01.2025	CONTC- 7747/2024	S DAS	C.O.	COURT NO. 25	Order Dtd. 2025-01-24		(Seat No-2)
21	6475/2025	25.01.2025	WP (C) - 865/2025	B L SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-01-24	WRIT BRANCH-4	(Seat No- 19)
22	6476/2025	25.01.2025	WP (C) - 1694/2025	M N MOHANTY	C.O.	COURT NO. 25	Order Dtd. 9999-12-31		(Seat No- 19)
23	6478/2025	25.01.2025	WP (C) - 1426/2025	P N MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-02-17	WRIT BRANCH-7	(Seat No- 10)
24	6479/2025	25.01.2025	BLAPL- 2912/2024	D SAHOO	C.O.	COURT NO. 12	Order Dtd. 2025-02-21		(Seat No- 10)

25	6480/2025	25.01.2025	WP (C) - 1433/2025	K PARIDA	C.O.	COURT NO. 25	Order Dtd. 2025-01- 24	WRIT BRANCH-8	(Seat No- 43)
26	6481/2025	25.01.2025	WP (C) - 1207/2025	S K MISHRA	C.O.	COURT NO. 25	Order Dtd. 2025-01- 24	WRIT BRANCH-3	(Seat No- 28)
27	6482/2025	25.01.2025	WP (C) - 1435/2025	S DAS	C.O.	COURT NO. 25	Order Dtd. 2025-01- 24		(Seat No- 28)
28	6483/2025	25.01.2025	RSA- 337/2010	M R SAHOO	C.O.	COURT NO. 1	Order Dtd. 2025-01- 17	SECOND APPEAL	(Seat No-3)
29	6484/2025	25.01.2025	BLAPL- 14402/2023	S K BHANJADEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 22	BAIL-2	(Seat No-9)
30	6485/2025	25.01.2025	BLAPL- 1581/2023	R K MALLICK	C.O.	COURT NO. 12	Order Dtd. 2025-01- 21	BAIL-1	(Seat No-5)
31	6486/2025	25.01.2025	WP (C) - 15613/2018	P K LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-01- 17	WRIT BRANCH-3	(Seat No- 14)
32	6487/2025	25.01.2025	WP (C) - 15613/2018	P K LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-01- 17	WRIT BRANCH-3	(Seat No- 14)
33	6488/2025	25.01.2025	WP (C) - 15613/2018	P K LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-01- 17	WRIT BRANCH-3	(Seat No- 14)
34	6489/2025	25.01.2025	WP (C) - 15613/2018	P K LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-01- 17	WRIT BRANCH-3	(Seat No- 14)
35	6490/2025	25.01.2025	WP (C) - 13566/2007	N ROUT	C.O.	COURT NO. 8	Order Dtd. 2025-01- 17	WRIT BRANCH-1	(Seat No-4)
36	6491/2025	25.01.2025	WP (C) - 13566/2007	S K RATH	C.O.	COURT NO. 8	Order Dtd. 2025-01- 17	WRIT BRANCH-1	(Seat No-4)
37	6492/2025	25.01.2025	WP (C) - 1906/2025	D K BEHERA	C.O.	COURT NO. 25	Order Dtd. 2025-01- 24		(Seat No-4)
38	6493/2025	25.01.2025	WP (C) - 1906/2025	D K BEHERA	C.O.	COURT NO. 25	Order Dtd. 2025-01-		(Seat No-4)

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39	6494/2025	25.01.2025	WP (C) - 1966/2025	K PARIDA	C.O.	COURT NO. 25	Order Dtd. 2025-01- 24	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 103)
40	6495/2025	25.01.2025	BLAPL- 480/2025	AK MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2025-01- 22		(Seat No- 103)
41	6497/2025	25.01.2025	WP (C) - 2300/2025	JITENDRA KUMAR MISHRA 2	C.O.	COURT NO. 25	Order Dtd. 2025-01- 24	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 106)
42	6498/2025	25.01.2025	WP (C) - 20411/2017	S K BEHERA	C.O.	COURT NO. 25	Order Dtd. 2025-01- 22	WRIT BRANCH-7	(Seat No- 48)
43	6499/2025	25.01.2025	WP (C) - 32452/2024	A DAS	C.O.	COURT NO. 25	Order Dtd. 2025-01- 22	WRIT BRANCH-1	(Seat No-3)
44	6501/2025	25.01.2025	WP (C) - 20408/2017	S K BEHERA	C.O.	COURT NO. 25	Order Dtd. 2025-01- 22	WRIT BRANCH-7	(Seat No- 48)
45	6502/2025	25.01.2025	WP (C) - 29851/2024	D K PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-01- 24	WRIT BRANCH-3	(Seat No- 12)
46	6503/2025	25.01.2025	WP (C) - 1085/2025	P K MISHRA	C.O.	COURT NO. 25	Order Dtd. 2025-01- 21		(Seat No- 12)
47	6504/2025	25.01.2025	WP (C) - 27906/2024	S K PRADHAN	C.O.	COURT NO. 25	Order Dtd. 2025-01- 24		(Seat No- 12)
48	6506/2025	25.01.2025	WP (C) - 31702/2024	M R ROUTRAY	C.O.	COURT NO. 25	Order Dtd. 9999-12- 31	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 123)
49	6508/2025	25.01.2025	WP (C) - 20792/2024	S K PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2025-01- 24		(Seat No- 123)
50	6509/2025	25.01.2025	WP (C) - 307/2025	B SAMAL	C.O.	COURT NO. 25	Order Dtd. 2025-01- 24	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 112)
51	6511/2025	25.01.2025	WP (C) - 348/2025	M R ROUTRAY	C.O.	COURT NO. 25	Order Dtd. 2025-01- 24		(Seat No- 112)
52	6513/2025	25.01.2025	WP (C) - 29247/2024	T SWAIN	C.O.	COURT NO. 25	Order Dtd.		(Seat No-

							2025-01-24		112)
53	6514/2025	25.01.2025	WP (C) - 1739/2025	P L MISHRA	C.O.	COURT NO. 25	Order Dtd. 2025-01-24	WRIT BRANCH-2	(Seat No-34)
54	6515/2025	25.01.2025	WP (C) - 11025/2022	T K NAYAK	C.O.	COURT NO. 6		WRIT BRANCH-8	(Seat No-39)
55	6544/2025	25.01.2025	BLAPL-6508/2024	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-24	BAIL-2	(Seat No-12)
56	6545/2025	25.01.2025	BLAPL-6508/2024	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-24	BAIL-2	(Seat No-12)
57	6546/2025	25.01.2025	BLAPL-1578/2024	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-24		(Seat No-12)
58	6547/2025	25.01.2025	WP (C) - 3891/2005	P CH DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-01-22	WRIT BRANCH-2	(Seat No-8)
59	6548/2025	25.01.2025	RPFAM-290/2022	M K PANI	C.O.	COURT NO. 3	Order Dtd. 2025-01-21	FIRST APPEAL	(Seat No-7)
60	6549/2025	25.01.2025	WP (C) - 32816/2024	P. K. MISHRA	C.O.	COURT NO. 10	Order Dtd. 2025-02-12		(Seat No-7)
61	6550/2025	25.01.2025	WP (C) - 2238/2025	H. K. MOHANTA	C.O.	COURT NO. 10	Order Dtd. 2025-02-19	WRIT BRANCH-6	(Seat No-25)
62	6551/2025	25.01.2025	WP (C) - 1727/2025	K. C. PANDA	C.O.	COURT NO. 10	Order Dtd. 2025-01-22	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-101)
63	6552/2025	25.01.2025	WP (C) - 1729/2025	K. C. PANDA	C.O.	COURT NO. 10	Order Dtd. 2025-01-22		(Seat No-101)
64	6553/2025	25.01.2025	WP (C) - 1732/2025	K. C. PANDA	C.O.	COURT NO. 10	Order Dtd. 2025-01-22	WRIT BRANCH-2	(Seat No-34)
65	6554/2025	25.01.2025	WP (C) - 1209/2025	N. K. ROUT	C.O.	COURT NO. 10	Order Dtd. 2025-02-12	WRIT BRANCH-2	(Seat No-34)
66	6555/2025	25.01.2025	WP (C) - 17134/2020	P C DAS	C.O.	COURT NO. 22	Order Dtd.	WRIT BRANCH-3	(Seat No-

							2025-01-10		28)
67	6556/2025	25.01.2025	WP (C) - 1527/2025	P. K. JENA	C.O.	COURT NO. 10	Order Dtd. 2025-02-11	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-102)
68	6557/2025	25.01.2025	WP (C) - 17134/2020	M K MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2025-01-10	WRIT BRANCH-3	(Seat No-28)
69	6558/2025	25.01.2025	WP (C) - 32527/2024	S.K.BEHERA	C.O.	COURT NO. 5	Order Dtd. 2025-01-22	WRIT BRANCH-1	(Seat No-1)
70	6559/2025	25.01.2025	WP (C) - 32363/2024	S.K.BEHERA	C.O.	COURT NO. 5	Order Dtd. 2025-01-22		(Seat No-1)
71	6560/2025	25.01.2025	WP (C) - 4504/2024	P K RATH	C.O.	COURT NO. 1	Order Dtd. 2025-03-11	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-120)
72	6561/2025	25.01.2025	WP (C) - 32747/2024	R. K. MOHAPATRA	C.O.	COURT NO. 5	Order Dtd. 2025-01-22	WRIT BRANCH-5	(Seat No-21)
73	6562/2025	25.01.2025	WP (C) - 3078/2013	P K MISHRA	C.O.	COURT NO. 5	Order Dtd. 2025-01-24	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-102)
74	6563/2025	25.01.2025	WP (C) - 32722/2024	R. C. ROUT	C.O.	COURT NO. 5	Order Dtd. 2025-01-22	WRIT BRANCH-6	(Seat No-25)
75	6564/2025	25.01.2025	WP (C) - 32346/2024	R. C. ROUT	C.O.	COURT NO. 5	Order Dtd. 2025-01-22	WRIT BRANCH-4	(Seat No-19)
76	6565/2025	25.01.2025	WP (C) - 3078/2013	S L PATNAIK	C.O.	COURT NO. 5	Order Dtd. 2025-01-24	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-102)
77	6566/2025	25.01.2025	WP (C) - 32187/2024	R. C. ROUT	C.O.	COURT NO. 5	Order Dtd. 2025-01-22	WRIT BRANCH-4	(Seat No-19)
78	6567/2025	25.01.2025	WP (C) - 5696/2024	M K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-01-24	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
79	6568/2025	25.01.2025	WP (C) - 32180/2024	R. C. ROUT	C.O.	COURT NO. 5	Order Dtd. 2025-01-22	WRIT BRANCH-8	(Seat No-39)
80	6569/2025	25.01.2025	WP (C) -	R. C. ROUT	C.O.	COURT NO.	Order	WRIT	(Seat

			32177/2024			5	Dtd. 2025-01-22	BRANCH-8	No-39)
81	6570/2025	25.01.2025	WP (C) - 1664/2025	P. BEHERA	C.O.	COURT NO. 12	Order Dtd. 2025-01-22	WRIT BRANCH-1	(Seat No-31)
82	6572/2025	25.01.2025	WP (C) - 22706/2024	M K MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-01-22		(Seat No-31)
83	6573/2025	25.01.2025	WP (C) - 26521/2024	M K MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-11-08		(Seat No-31)
84	6574/2025	25.01.2025	JCRLA- 46/2019	M K PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-10)
85	6575/2025	25.01.2025	WA- 315/2021	M/S.LALIT KUMAR MAHARANA, R.R.JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-01-24	WRIT APPEAL	(Seat No-6)
86	6581/2025	25.01.2025	BLAPL- 10945/2024	D SAMAL	C.O.	COURT NO. 21	Order Dtd. 2025-01-22	BAIL-2	(Seat No-8)
87	6582/2025	25.01.2025	BLAPL- 10128/2024	AK MISHRA	C.O.	COURT NO. 10	Order Dtd. 2025-01-24		(Seat No-8)
88	6583/2025	25.01.2025	WP (C) - 1864/2025	M. R. BARIK	C.O.	COURT NO. 5	Order Dtd. 2025-01-24	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-102)
89	6584/2025	25.01.2025	WP (C) - 1377/2025	M. R. BARIK	C.O.	COURT NO. 5	Order Dtd. 2025-01-24	WRIT BRANCH-6	(Seat No-24)
90	6585/2025	25.01.2025	BLAPL- 10008/2024	H. K. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-24	BAIL-1	(Seat No-5)
91	6586/2025	25.01.2025	BLAPL- 12993/2024	A. K. BEHERA	C.O.	COURT NO. 10	Order Dtd. 2025-01-24	BAIL-2	(Seat No-9)
92	6587/2025	25.01.2025	BLAPL- 12981/2024	A. K. BEHERA	C.O.	COURT NO. 10	Order Dtd. 2025-01-24		(Seat No-9)
93	6588/2025	25.01.2025	CMP- 59/2025	S DAS	C.O.	COURT NO. 10	Order Dtd. 2025-01-24		(Seat No-9)

94	6589/2025	25.01.2025	CRLMC-427/2023	P.R.SINGH	C.O.	COURT NO. 10	Order Dtd. 2025-01-22	CRIMINAL MISC	(Seat No-4)
95	6591/2025	25.01.2025	BLAPL-11285/2024	J KAMILA	C.O.	COURT NO. 5	Order Dtd. 2025-01-24	BAIL-1	(Seat No-3)
96	6592/2025	25.01.2025	BLAPL-11330/2024	BB MALLICK	C.O.	COURT NO. 5	Order Dtd. 2025-01-24		(Seat No-3)
97	6593/2025	25.01.2025	BLAPL-11288/2024	BB MALLICK	C.O.	COURT NO. 5	Order Dtd. 2025-01-24	BAIL-2	(Seat No-18)
98	6594/2025	25.01.2025	BLAPL-213/2025	M BEHERA	C.O.	COURT NO. 10	Order Dtd. 2025-01-24	BAIL-1	(Seat No-3)
99	6595/2025	25.01.2025	BLAPL-516/2025	DP DASH	C.O.	COURT NO. 10	Order Dtd. 2025-01-24	BAIL-1	(Seat No-2)
100	6596/2025	25.01.2025	BLAPL-265/2025	DK BEHERA	C.O.	COURT NO. 10	Order Dtd. 2025-01-24	BAIL-1	(Seat No-4)
101	6597/2025	25.01.2025	BLAPL-504/2025	N SAHOO	C.O.	COURT NO. 10	Order Dtd. 2025-01-24	BAIL-2	(Seat No-7)
102	6598/2025	25.01.2025	BLAPL-508/2025	BP TANGA	C.O.	COURT NO. 10	Order Dtd. 2025-01-24		(Seat No-7)
103	6599/2025	25.01.2025	BLAPL-13112/2024	PK PANI	C.O.	COURT NO. 10	Order Dtd. 2025-01-24		(Seat No-7)
104	6600/2025	25.01.2025	BLAPL-525/2025	KSHITISH	C.O.	COURT NO. 10	Order Dtd. 2025-01-24	BAIL-1	(Seat No-15)
105	6601/2025	25.01.2025	BLAPL-526/2025	R SETHI	C.O.	COURT NO. 10	Order Dtd. 2025-01-24		(Seat No-15)
106	6602/2025	25.01.2025	BLAPL-521/2025	BP TANGA	C.O.	COURT NO. 10	Order Dtd. 2025-01-24		(Seat No-15)
107	6603/2025	25.01.2025	BLAPL-12978/2024	J KAMILA	C.O.	COURT NO. 10	Order Dtd. 2025-01-		(Seat No-15)

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108	6604/2025	25.01.2025	WP (C) - 1634/2025	D. P. DASH	C.O.	COURT NO. 2	Order Dtd. 2025-01- 22	WRIT BRANCH-7	(Seat No- 44)
109	6605/2025	25.01.2025	WP (C) - 1863/2025	B. SAMAL	C.O.	COURT NO. 2	Order Dtd. 2025-01- 22		(Seat No- 44)
110	6606/2025	25.01.2025	WP (C) - 1871/2025	B. K. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2025-01- 22		(Seat No- 44)
111	6607/2025	25.01.2025	WP (C) - 2347/2025	L. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2025-01- 31		(Seat No- 44)
112	6608/2025	25.01.2025	WP (C) - 2347/2025	A. K. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2025-01- 31		(Seat No- 44)
113	6609/2025	25.01.2025	WP (C) - 2136/2025	D. K. JENA	C.O.	COURT NO. 23	Order Dtd. 2025-01- 24	WRIT BRANCH-8	(Seat No- 29)
114	6610/2025	25.01.2025	CMP- 723/2024	A K MISHRA	C.O.	COURT NO. 10	Order Dtd. 2025-01- 21	WRIT BRANCH-5	(Seat No- 23)
115	6611/2025	25.01.2025	WP (C) - 28448/2024	P. K. SINGH	C.O.	COURT NO. 23	Order Dtd. 2025-01- 24		(Seat No- 23)
116	6612/2025	25.01.2025	CMP- 740/2024	P K SWAIN	C.O.	COURT NO. 10	Order Dtd. 2025-01- 22	WRIT BRANCH-5	(Seat No- 23)
117	6613/2025	25.01.2025	BLAPL- 519/2025	R. K. BARIK	C.O.	COURT NO. 10	Order Dtd. 2025-01- 24		(Seat No- 23)
118	6614/2025	25.01.2025	CMP- 747/2024	A K NAYAK	C.O.	COURT NO. 10	Order Dtd. 2025-01- 22	WRIT BRANCH-5	(Seat No- 23)
119	6615/2025	25.01.2025	BLAPL- 513/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 10	Order Dtd. 2025-01- 24	BAIL-1	(Seat No- 14)
120	6616/2025	25.01.2025	CMP- 758/2024	J P KAR	C.O.	COURT NO. 10	Order Dtd. 2025-02- 19	WRIT BRANCH-5	(Seat No- 23)
121	6617/2025	25.01.2025	CRLREV- 755/2024	P. K. JENA	C.O.	COURT NO. 3	Order Dtd.		(Seat No-

							2025-03-20		23)
122	6618/2025	25.01.2025	BLAPL-496/2025	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 10	Order Dtd. 2025-01-24		(Seat No-23)
123	6619/2025	25.01.2025	CMP-719/2024	C R SWAIN	C.O.	COURT NO. 10	Order Dtd. 2025-01-21	WRIT BRANCH-5	(Seat No-23)
124	6620/2025	25.01.2025	WP (C) - 23026/2024	A. K. BEHERA	C.O.	COURT NO. 3	Order Dtd. 2025-01-22		(Seat No-23)
125	6621/2025	25.01.2025	BLAPL-520/2025	B. K. PANDA	C.O.	COURT NO. 10	Order Dtd. 2025-01-24		(Seat No-23)
126	6622/2025	25.01.2025	BLAPL-499/2025	SRINIBASH MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2025-01-24		(Seat No-23)
127	6623/2025	25.01.2025	WP (C) - 15766/2023	R.K.MOHAPATRA	C.O.	COURT NO. 22	Order Dtd. 2025-01-16	WRIT BRANCH-1	(Seat No-30)
128	6624/2025	25.01.2025	BLAPL-497/2025	B S SWAIN	C.O.	COURT NO. 10	Order Dtd. 2025-01-24		(Seat No-30)
129	6625/2025	25.01.2025	BLAPL-11028/2024	A K BISOI	C.O.	COURT NO. 10	Order Dtd. 2025-01-24	BAIL-2	(Seat No-9)
130	6626/2025	25.01.2025	BLAPL-11865/2024	LOKANATH SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-15	BAIL-1	(Seat No-3)
131	6627/2025	25.01.2025	BLAPL-12384/2024	J BEHERA	C.O.	COURT NO. 10	Order Dtd. 2025-01-24		(Seat No-3)
132	6449/2025	25.01.2025	CONTC-725/2024	MURALIDHAR BISWAL	GENERAL		Order Dtd. 2024-02-16		(Seat No-3)
133	6450/2025	25.01.2025	CONTC-761/2024	MURALIDHAR BISWAL	GENERAL		Order Dtd. 2024-02-13		(Seat No-3)
134	6451/2025	25.01.2025	WP (C) - 8829/2012	SUBASH CH.NAYAK	GENERAL		Judgement Dtd. 2024-03-19	WRIT BRANCH-1	(Seat No-3)
135	6453/2025	25.01.2025	WP (C) -	DEBIDUTTA	GENERAL		Order	WRIT	(Seat

			2340/2025	MOHAPATRA			Dtd. 2025-01-24	BRANCH-7	No-44)
136	6459/2025	25.01.2025	WP (C) - 1760/2025	KABITA PATRA	GENERAL		Order Dtd. 2025-01-24	WRIT BRANCH-6	(Seat No-25)
137	6460/2025	25.01.2025	WP (C) - 33307/2024	NARAYAN PATRA	GENERAL		Order Dtd. 2025-01-16		(Seat No-25)
138	6533/2025	25.01.2025	BLAPL- 294/2025	MRUTYUNJAYA MAHARANA	GENERAL		Order Dtd. 2025-01-24		(Seat No-25)
139	6540/2025	25.01.2025	BLAPL- 12152/2024	BAISHNAB CHARAN PATRA	GENERAL		Order Dtd. 2024-12-06	BAIL-2	(Seat No-17)
140	6571/2025	25.01.2025	WP (C) - 675/2025	SWADHIN KESARI SINGH	GENERAL		Order Dtd. 2025-01-24	WRIT BRANCH-4	(Seat No-19)
141	6477/2025	25.01.2025	BLAPL- 7911/2024	BALARAM SINGH	GENERAL		Order Dtd. 2025-01-22		(Seat No-19)
142	6496/2025	25.01.2025	CONTC- 3918/2024	P PANDA	GENERAL			CONTEMPT	(Seat No-5)
143	6500/2025	25.01.2025	WPC (OAC) - 314/2018	M K NAYAK	GENERAL			OA Branch	(Seat No-1)
144	6505/2025	25.01.2025	WP (C) - 5329/2024	P SETHY	GENERAL			WRIT BRANCH (DIVISION BENCH-1)	(Seat No-106)
145	6507/2025	25.01.2025	WPC (OAC) - 313/2018	M K NAYAK	GENERAL			OA Branch	(Seat No-1)
146	6510/2025	25.01.2025	CMP- 668/2015	P R SWAIN	GENERAL				(Seat No-1)
147	6512/2025	25.01.2025	CVREV- 133/2001	P R SWAIN	GENERAL			CIVIL REVISION	(Seat No-1)
148	6516/2025	25.01.2025	CVREV- 164/1994	P R SWAIN	GENERAL				(Seat No-1)
149	6517/2025	25.01.2025	WP (C) - 30436/2024	P R SWAIN	GENERAL				(Seat No-1)
150	6518/2025	25.01.2025	LAA- 63/2018	M K PANDA	GENERAL			FIRST APPEAL	(Seat No-4)
151	6519/2025	25.01.2025	WP (C) - 2207/2015	D JETHY	GENERAL				(Seat No-4)
152	6520/2025	25.01.2025	WP (C) - 22415/2014	D JETHY	GENERAL				(Seat No-4)
153	6521/2025	25.01.2025	WP (C) - 8237/2014	D JETHY	GENERAL				(Seat No-4)

154	6522/2025	25.01.2025	WP (C) - 13776/2014	SK SAMIM	GENERAL			WRIT BRANCH-1	(Seat No-2)
155	6523/2025	25.01.2025	SA- 169/1988	M R BARIK	GENERAL				(Seat No-2)
156	6524/2025	25.01.2025	WP (C) - 11188/2024	S P SAHOO	GENERAL			WRIT BRANCH-2	(Seat No-7)
157	6525/2025	25.01.2025	WP (C) - 15240/2016	B K DAS	GENERAL				(Seat No-7)
158	6526/2025	25.01.2025	WP (C) - 22832/2012	B K DAS	GENERAL				(Seat No-7)
159	6527/2025	25.01.2025	OJC- 7967/2000	P BEHERA	GENERAL				(Seat No-7)
160	6528/2025	25.01.2025	WP (C) - 24031/2024	B K PANDA	GENERAL				(Seat No-7)
161	6529/2025	25.01.2025	FAO- 300/2003	NIRANJAN ROUT	GENERAL		Order Dtd. 2019-08- 30	MISC. APPEAL SEC.	(Seat No-2)
162	6530/2025	25.01.2025	WP (C) - 29440/2024	R K MAHABHOI	GENERAL				(Seat No-2)
163	6531/2025	25.01.2025	CRLMC- 1097/2003	B K DAS	GENERAL				(Seat No-2)
164	6532/2025	25.01.2025	OJC- 4871/1999	D NAYAK	GENERAL				(Seat No-2)
165	6534/2025	25.01.2025	WP (C) - 2484/2004	S NAYAK	GENERAL				(Seat No-2)
166	6535/2025	25.01.2025	OJC- 13232/1998	S MOHANTY	GENERAL				(Seat No-2)
167	6536/2025	25.01.2025	WP (C) - 11337/2009	S MOHANTY	GENERAL			WRIT BRANCH-1	(Seat No-4)
168	6537/2025	25.01.2025	WP (C) - 15766/2023	R K MAHABHOI	GENERAL			WRIT BRANCH-1	(Seat No- 30)
169	6538/2025	25.01.2025	CRLMP- 1507/2022	P R NAYAK	GENERAL			WRIT BRANCH-6	(Seat No- 24)
170	6539/2025	25.01.2025	CRLMC- 548/2022	B N SAHU	GENERAL			CRIMINAL MISC	(Seat No-6)
171	6541/2025	25.01.2025	RSA- 337/2010	M R SAHOO	GENERAL			SECOND APPEAL	(Seat No-3)
172	6542/2025	25.01.2025	WP (C) - 19906/2008	P K JENA	GENERAL				(Seat No-3)
173	6543/2025	25.01.2025	WP (C) - 16091/2024	P BEHERA	GENERAL			WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 104)
174	6576/2025	25.01.2025	BLAPL- 527/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-01- 24	BAIL-1	(Seat No- 14)
175	6577/2025	25.01.2025	ABLAPL- 14824/2024	BIKASH KUMAR PRADHAN	GENERAL		Order Dtd.	BAIL-1	(Seat No-

							2024-12-24		13)
176	6578/2025	25.01.2025	BLAPL-11918/2024	JYOTI PRAKASH KAR	GENERAL		Order Dtd. 2024-12-18		(Seat No-13)
177	6579/2025	25.01.2025	BLAPL-12171/2024	JYOTI PRAKASH KAR	GENERAL		Order Dtd. 2024-12-19	BAIL-2	(Seat No-7)
178	6580/2025	25.01.2025	CRLMC-67/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-01-22	CRIMINAL MISC	(Seat No-7)
179	6590/2025	25.01.2025	BLAPL-1714/2024	D SAMAL	GENERAL				(Seat No-7)

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